

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 113

CP (IB) No. 241/Chd/Pb/2021

IN THE MATTER OF
State Bank of India

...

Petitioner

Versus

Ritu Saluja

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 02.05.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Rakesh Gupta with Mr. Rakshit Gupta,
Advocate.

ORDER

At the request of counsel, list on 03.06.2024.

Sd/-
(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)